

**Abduction incidents in Delhi**

- \*45. SHRI SANTOSH KUMAR  
GANGWAR:  
SHRIMATI BHAVNA  
CHIKHLIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the incidents of abduction, Specially of businessmen, and extortion of ransom by mafia gangs in Delhi recently;

(b) if so, the number of such cases reported in Delhi during the last four months;

(c) how does the same compare with the figure for the same period during the previous year;

(d) the number of cases solved and those and those pending;

(e) the number of persons arrested in this connection; and

(f) the action taken to check such cases in Delhi ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN):(a) to (f). 55 cases of abduction were reported in Delhi during the last four months i.e. from 1.10.1993 to 31.1.1994 as against 54 cases of abduction during the period from 1.10.1992 to 31.1.1993.

Out of the 55 cases of abduction, two related to abduction of businessmen. According to the Delhi police, ransom was demanded in one of these cases.

Out of the 55 cases, 12 cases have been cancelled as no offence was made

out; six have been filed as untraced; three have been instituted in the Court; and 34 are pending investigation. Apart from the three cases have been worked out and are in final stages of investigation. 33 persons have been arrested in these cases.

To check the crime of abduction kid-nappers and other criminals having previous history are kept under surveillance. Intelligence gathering machinery has also been geared up. Motorcycle patrolling as well as Police Control Room Surveillance have been intensified. In addition to the existing squad for investigating abduction cases, a special cell has been set up in the Crime Branch for dealing with cases of abduction for ransom.

[English]

**Prices of Petroleum Products**

- \*46. SHRIMATI SAROJ DUBEY:  
SHRIMATI GIRIJA DEVI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have recently increased the prices of petrol, diesel and LPG cylinders;

(b) if so, the circumstances leading to the hike in prices when the prices of the petroleum products have shown downward trend in the international market;

(c) the details of the increase made in the prices of these items, State-wise;

(d) its likely overall impact on the consumers, and

(e) the member of times the prices of these items have been increased since January, 1993,